

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.105 – IA/738(AHM)2023  
ITEM No.106 – IA/380(AHM)2023  
ITEM No.107 – IA/178(AHM)2023  
ITEM No.108 – IA/278(AHM)2023  
ITEM No.109 – IA/310(AHM)2023  
ITEM No.110 – IA/382(AHM)2023  
In  
**CP(IB) 83 of 2020**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Union Bank of India

.....Applicant

V/s

Doshion Water Umbrella (Cuddalore) Pvt Ltd

.....Respondent

**Order delivered on: 17/07/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Ravi Pahwa, Adv.

For the Respondent : Mr. Nipun Singhvi, Adv.

**ORDER**

**IA 738 of 2023**

This is the application filed for taking on record minutes of 9<sup>th</sup> CoC meeting held on 13.06.2023.

We heard the Ld. Counsel. The Minutes of meeting as stated are taken on record with just exceptions.

With this, IA 738 of 2023 stands disposed off.

**IA 380 of 2023**

This is the application filed by the RP under Section 33(1), 33(2) and 34(1) of the IBC, 2016 seeking order of liquidation.

We heard the Ld. Counsel for the RP. It is noted that the required resolution under Regulation 39B and 39C etc. are not placed on record.

The Ld. Counsel for the CoC is also present. We have heard him also. After hearing both the counsels, we are of the view that RP should call for a meeting of the CoC and pass the resolution as required for giving any order of liquidation.

With this, list the matter on 07.08.2023.

**IA 178 of 2023, IA 278 of 2023, IA 310 of 2023 & IA 382 of 2023**

List the matters on 07.08.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**

Anuj